

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 24th APRIL, 2024, 11:00 A.M.

**IA (IBC)/98/GB/2023
IA (IBC)/84/GB/2024
In CP (IB)/19/GB/2022**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	M/s Brahmaputra Iron & Steel Company Pvt. Ltd. Vs State Bank of India, 2. North Eastern Development Corporation Ltd.
UNDER SECTION	U/s 10 of IBC, 2016

For Petitioner (s) : Mr. Saurav Jain, Adv. & Mr. Shaunak Mitra, Adv. for Liquidator

For Respondent (s) : Mr. Mukesh Sharma, Adv. } IA (IBC)/97/GB/2023
Ms. S. Yasmin, Adv. } IA (IBC)/6/GB/2024

For Liquidator : Ms. Meena Sureka, in person

ORDER

IA (IBC)/98/GB/2023

Both sides counsel present. Pleadings are complete. List for arguments on **16.05.2024**.

IA (IBC)/84/GB/2024

Learned Counsel Mr. Shaunak Mitra along with Learned Counsel Mr. Saurav Jain appears on behalf of the Liquidator. The second progress report dated 05.04.2024 for the quarter ended on 31.03.2024, discussed and taken on file, subject to just exceptions. Accordingly, this application is allowed and **disposed of**.

However, this is to be mention that allowing of this application is only to the extent of taking the report on file.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)